

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3300/2016

(Arising out of impugned final judgment and order dated 22-09-2015 in CRLAP No. 837/2010 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BHAGWAN DAS

Respondent(s)

(Bailable Warrant)

Date : 15-11-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Divyansh Rai, Adv.

For Respondent(s) Mr. Naresh Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER